

के जल के बटवारे से संबंधित मामले को हल करने के लिए केन्द्रीय कृषि और सिंचाई मंत्री ने 24-12-1980 को दोनों राज्यों के मुख्य मंत्रियों के साथ विचार-विमर्श किया था। इस विचार-विमर्श के दौरान यह निश्चय किया गया था कि दोनों राज्यों के दावों के जांच करने, माही नदी में जल की उपलब्ध मात्रा का पता लगाने और माही के जल के इष्टतम उपयोग के लिए संभाव्य विकास की रूपरेखा तैयार करने के लिए केन्द्रीय जल आयोग के अध्यक्ष की अध्यक्षता में एक समिति गठित की जाए जिसमें दोनों राज्यों के मुख्य इंजीनियर शामिल हों। यह भी निश्चय किया गया था कि उक्त समिति की रिपोर्ट प्राप्त हो जाने के बाद मुख्य मंत्रियों की दूसरी बैठक बुलाई जाएगी ताकि कोई परस्पर-सम्मत हल निकाला जा सके।

उपर्युक्त के अनुसरण में, राजस्थान और गुजरात की सरकारों ने हाल ही में केन्द्रीय जल आयोग के अध्यक्ष को इस मामले के बारे में अपने-अपने पक्ष विवरण भेज दिए हैं। इस मामले में आगे कार्रवाई की जा रही है।

#### Upgradation of Schools in Delhi

4648. SHRI ASHOK GEHLOT: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of schools upgraded to Senior Secondary level in Science subjects by the Directorate of Education, Delhi Administration;

(b) whether the teachers for all subjects and in particular for Mechanical Drawing have been posted in the up-graded schools;

(c) whether Science laboratories have been fully equipped by 1st March, 1981 so that the students of Senior

Secondary level can do all the practicals etc. provided in the syllabus;

(d) if not, the reasons therefor; and

(e) whether Government propose to complete the prescribed syllabus and the practicals etc. for the 11th Class Science students in those schools where such facilities could not be provided?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Delhi Administration has upgraded the following number of schools:—

Year	Govt. School	Aided School	Total
1979-80	160	60	220
1980-81	4	8	12
	164	68	232

(b) Out of 894 sanctioned posts of P.G.Ts. in Science subjects such as Maths, Physics, Chemistry, Biology and Engineering Drawing, 849 posts were filled and 45 posts were vacant as on 1-3-1981. Of these, 7 vacant posts are of P.G.Ts. in Engineering Drawing. It has been difficult to get candidates with the requisite qualifications for appointment as P.G.Ts. in Engineering Drawing. It is now proposed by the Delhi Administration to suitably amend the Relevant Recruitment Rules in order to enable early recruitments.

(c) These are in the process of being set up. However, all essential experiments can be performed in the existing laboratories.

(d) Do not arise.

#### Number of SC/ST Employees Working in F.C.I.

4649. SHRI R. N. RAKESH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the representation of Scheduled Castes/

Scheduled Tribes in the services of the Food Corporation of India has gone down in 1979 as compared to 1978;

(b) if so, the details thereof, category-wise and the reasons for the decline;

(c) the category-wise position of representation of Scheduled Castes/Scheduled Tribes communities in 1978, 1979 and 1980, year-wise; and

(d) whether any special steps are being taken to complete the representation of Scheduled Castes/Scheduled Tribes communities?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
AND RURAL RECONSTRUCTION  
(SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) and (c) A statement showing the representation of Scheduled Castes/Scheduled Tribes in the services of the Food Corporation of India during 1978, 1979 and 1980 is attached. There has been a decline in the representation of Scheduled Castes/Scheduled

Tribes in 1979 as compared to 1978. The Food Corporation of India have reported that the decline has been generally due to non-filling of the Vacancies on account of ban on recruitment to certain categories of posts and non-availability of suitable Scheduled Castes/Scheduled Tribes candidates for the posts free from the ban.

(d) with a view to give adequate publicity to the vacancies reserved for Scheduled Castes/Scheduled Tribes, the Food Corporation of India issue separate advertisements in respect of these vacancies in the Regions particularly the Tribal belts in respect of vacancies reserved for Scheduled Tribes. In the case of category—III & IV posts which are filled through the agency of employment exchange, the vacancies are notified to the Central Employment Exchange as well as to the Scheduled Castes/Scheduled Tribes Associations recognised by the Government of India, Directors of Social Welfare in the State Government etc.

*Statement*

Categorywise position of representation of Scheduled Castes/Scheduled Tribes communities in the years. 1978, 1979 and 1980 in the Food Corporation of India.

1978	Category	Total No. of employees	Scheduled Castes	Scheduled Tribes
	I	756	47	10
	II	3,111	395	21
	III	37,036	5,655	932
	IV	31,248	7,054	1,136
	V (Sweepers)	1,282	989	16
	Total:	73,483	14,140	2,115

1979

Category	Total No. of employees	Scheduled Castes	Scheduled Tribes
I	793	48	10
II	3,377	253	12
III	35,906	5,665	767
IV	30,976	6,724	1,153
V (Sweepers)	1,525	1,300	14
Total:	72,577	13,990	1,956